

Court – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 146 of 2014

Dated : 20th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Byrnihat Industries Association Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan and
Mr. Raunak Jain for MERC
Mr. Matrugupta Mishra for R-3

ORDER

At the request of learned counsel for the parties post the matter for hearing on
19th December, 2014.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/jsh